

F.No. 01(03)/Roster/CESTAT/2023-Part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 25.08.2023

ORDER NO. 150 of 2023


Hon'ble President is pleased to partially modify the roster order no. 101 of 2023 for **CESTAT, New Delhi** from **28.08.2023** to **29.09.2023** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 28.08.2023 to 06.09.2023 and 25.09.2023 to 29.09.2023	Dr. Rachna Gupta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Customs Division Bench Matters
	Ms. Binu Tamta, Hon'ble Member (Judicial)	Single Member Bench
From 11.09.2023 to 22.09.2023	Ms. Binu Tamta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Customs Division Bench Matters
	Dr. Rachna Gupta, Hon'ble Member (Judicial)	Single Member Bench

Note:

1. In the event of tour/ leave of the Member (Judicial) in the Division Bench, the other Judicial (Member) sitting in Single Member Bench will sit in the Division Bench.
2. In the event of tour/leave/Chamber work of any Technical Member, the other available Division Bench will hear all the matters and the Judicial Member will sit in the Single Member Bench.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S)
Registrar

Copy to:-
SPS to Hon'ble President/ Members, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar,
CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office
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Registrar